(घ) इनमें से ऐसे श्रष्टिकारियों को संख्या कितनो है जिन्हें 55 वर्ष की श्रायु पूरी होने पर सेवा निवृत कर दिया गया था?

ंगृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शृक्ल): (क) से (घ) . 3 ग्री ल से 31 दिसम्बर, 1967 तक की श्रवधि में 299 मामलों की जांच ग्रारम्भ की गई। 41 मामलों में निम्न प्रकार की कार्यवाही को गई:—

दोष भार मक्त 3 मामले विभागीय कार्यवाहे ग्रारम्भ की गई 20 मामले मण्डलीय-पूछताछ का स्रादेश दिया गया 1 मामला त्याग पत्न स्वीकार किये गये. 1 मामला उच्च न्यायालय को ग्रावश्यक कार्यवाही के लिए भेजे गये 1 मामला भ्रागे कार्यवाही के लिए उत्तर प्रदेश शासन न्यायाधिकरण को भेजेगये। 8 मामले मामले जिन पर ग्रभी विचार

इनके म्रातिरिक्त 12 अन्य मामलों में कोई कार्यवाही नहीं की गई 'क्योंकि संबंधित व्यक्ति या तो सेवा निवृत्ति हो गये या अन्य प्रशासनिक कारणों के कारण उनकी सेवाएं समाप्त कर दी गई।

7 मामले

हो रहा है

## Chandigarh Advisory Committee

5700. SHRI SHRI CHAND GOEL: Will the Minister of HOME AFFAIRS be pleased to state the composition and functions of the Chandigarh Advisory Committee?

THE MINISTER OF STATE INTHE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): The composition of the Advisory Committee for the Union Territory of Chandigarh to be associated with the Minister of Home Affairs will be as under:—

- (i) Member of Parliament representing Chandigarh;
- (ii) the Chief Commissioner of Chandigarh;
- (iii) the Vice-Chancellor of the University of Punjab;
  - (iv) Shri Lachman Singh;
  - (v) Shri Suraj Mal;

Functions. The Advisory Committee shall be consulted in regard to:—

- (i) general question of policy relating to the administration of the territory in the State Field;
- (ii) All legislative proposals concerning the territory in regard to matters in the State List including proposals to extend any State Acts to the territory;
- (iii) such matters relating to the annual financial statement of the Union in so far as it concerns the territory and such other financial questions as may be specified in rules prescribed by the President;
- (iv) any other matter on which it may be considered necessary or desirable by the Minister of Home Affairs that the Advisory Committee should be consulted.

Note:—It is proposed to nominate two more non-official members from Chandigarh on the Advisory Committee.

## Merit Scholarships in Punjab and Haryana

5701. SHRI SHRI CHAND GOEL: Will the Minister of EDUCATION be pleased to state: